

Company: Sol Infotech Pvt. Ltd.

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(2020) 08 NCLAT CK 0019

National Company Law Appellate Tribunal New Delhi

Case No: Company Appea (AT) (Insolvency) No. 550 Of 2020

Vipul Limited And Others

APPELLANT

Vs

Solitaire Buildmart Pvt. Ltd And

Others RESPONDENT

Date of Decision: Aug. 18, 2020

Acts Referred:

Insolvency And Bankruptcy Code, 2016 - Section 5(7), 5(8), 7, 8, 61

• Contract Act, 1872, - Section 51, 54

Hon'ble Judges: Jarat Kumar Jain, J; Dr. Ashok Kumar Mishra, J; Shreesha Merla Member

(T)

Bench: Full Bench

Advocate: Ritin Rai, Rajnish Sinha, Rakesh Sharma, Ashish Mohan, Sanjiv Ahuja, Divya

Agarwal

Final Decision: Dismissed

Judgement